

from members of operating cadre in Panki Thermal Power Station, Kanpur in the matter of their promotion to the post of Junior Engineers;

(b) whether it is a fact that no action has been taken in respect of those members of operating cadre who have cleared their written examination in the year 1977; and

(c) if so, the details thereof and the action proposed to be taken by Government for redressal of the grievances of those employees in the interest of proper generation of power?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) to (c) The representation received in this regard was forwarded to the Government of Uttar Pradesh for consideration.

Zonal Office of Central Railway at Bhopal

1139. SHRI SURESH PACHOURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have taken a decision to set up a zonal office of the Central Railway at Bhopal; and

(b) if so, what steps have been taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Facilities of Aeroplane and Helicopters for zonal Railways

1140. SHRI SURESH PACHOURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government propose to allow each of the

nine zonal Railways to acquire an aeroplane and a helicopter; and

(b) if so, what are the details of the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Aviation Wing in the Army

1141. SHRI SURESH PACHOURI: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal under Government's consideration to have an Aviation-wing for the Indian Army; and

(b) if not, what are the reasons therefor?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO):

(a) A proposal of Army Headquarters for the establishment of an Army Aviation Corps has been under the consideration of Government. No decision has been taken so far.

(b) Does not arise.

Naturopathy Institutions

1142. SHRI K. VASUDEVA PANICKER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of naturopathy institutions and their location, functioning under the Government of India;

(b) what are the reasons for which naturopathy has not been introduced in C.G.H.S. and primary health centres; and

(c) the steps proposed to be taken to promote naturopathy in the country?